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## (2024) 04 TP CK 0005

## Tripura High Court- Agartala

Case No: Writ Petition (C) No. 248 Of 2024

Swarupananda Ashrama @ Ayachak Ashrama And Anr.

**APPELLANT** 

Vs

State Of Tripura And 4 Ors.

RESPONDENT

**Date of Decision:** April 1, 2024 **Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

Advocate: S.K. Deb, S. Datta, Kohinoor N. Bhattacharyya

## Judgement

## Arindam Lodh, J

Heard Mr. S.K. Deb, learned senior counsel assisted by Mr. S. Datta, learned counsel appearing for the petitioners. Also heard Mr. Kohinoor N. Bhattacharyya, learned GA appearing for the respondents-State.

Mr. Bhattacharyya, learned GA has sought for an adjournment to file a short affidavit.

Mr. Bhattacharyya, learned GA has also informed this Court that he will take instructions from the District Magistrate & Collector, South Tripura, Udaipur.

Prayer stands allowed.

List the matter on **29.04.2024**.